

Sixteenth Lok Sabha

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Title: Election of one Member of Lok Sabha to serve as a member of the Committee on the Welfare of Scheduled Castes And Scheduled Tribes for the unexpired portion of the term of the Committee.

श्री विणु दयाल राम (पलामू) : मैं प्रस्ताव करता हूँ :

“कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य संचालन नियम के नियम 311 के उप-नियम (1) के साथ पठित नियम 254 के उप-नियम (3) द्वारा अपेक्षित रीति से अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति की शो बची अवधि के लिए डॉ. वीरेन्द्र कुमार के मंत्री के रूप में नियुक्त किए जाने के स्थान पर समिति के सदस्य के रूप में कार्य करने के लिए अपने में से एक सदस्य निर्वाचित करें।”

HON. SPEAKER: The question is:

“That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the un-expired portion of the term of the Committee *vice* Dr. Virendra Kumar appointed as Minister.”

The motion was adopted.

12.12 hours